

**RBI cancels licence of Sri Laxmi Mahila
Co-operative Urban Bank Ltd.**

July 19, 2000

The Reserve Bank of India has cancelled the licence of Sri Laxmi Mahila Co-operative Urban Bank Ltd., Nacharam, , Hyderabad (Andhra pradesh) to carry on banking business in India. The bank is precluded from transacting the business of 'banking' as defined in the Banking Regulation Act, 1949 (as applicable to Co-operative Societies). Thus, it will not be in order for it, among other things, to accept deposits from the public and allow withdrawals by cheque, draft, order or otherwise.

**P. V. Sadanandan
Asstt. Manager**

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